



**REMINDER**

**Through E-Mail**

From,  
D.K. Dwivedi  
System Manager  
High Court,  
Allahabad.

No. ICC/CMP/24/2016  
Dated : 10/02/2016

To,  
The District Judge(s)

Agra/ Aligarh/ Allahabad/ Auraiya/ Azamgarh/ Baghpat/ Bahraich/ Balrampur/ Banda/ Barabanki/ Bareilly/ Basti/ Bhadohi/ Bijnor/ Bulandshahar/ Chandauli/ CSM Nagar/ Deoria/ Faizabad/ Farukhabad/ Firozabad/ Gonda/ Gorakhpur/ Hardoi/ Jalaun/ Jyotibaphule Nagar/ Kannauj/ Kanpur Nagar/ Kasganj (Kasnshi Ram Nagar)/ Kaushambi/ Kushi Nagar/ Lakhimpur Kheri/ Lucknow/ Maharajganj/ Mainpuri/ Mau/ Meerut/ Mirzapur/ Moradabad/ Muzaffar Nagar/ Pilibhit/ Ramabai Nagar (Kanpur Dehat)/ Rampur/ Saharanpur/ Sambhal/ Shahjahanpur/ Shamli/ Shravasti/ Siddharth Nagar/ Sitapur/ Sonbhadra/ Sultanpur/ Unnao/ Varanasi.

Sir,

Kindly refer to letter no. ICC/CMP/19/2016, dated 03.02.2016 of the Court for providing consolidated information with regard to service support extended by M/s. CSPL Computers Pvt. Ltd., Lucknow and/or OEM during warranty period to all the Judicial Officers in District Courts/on Deputation, to whom **Lenovo Laptops E-4430** have been issued by Feb. 9, 2016. Information is required to be furnished in the attached proforma along with copies of complaints made and call-sheets duly authenticated by concerned Judicial Officer/any other authorized staff, for perusal and record of the Court.

Information has not been received from your Judgeship till Feb. 9, 2016.

I am therefore to request you to send the information **through e-mail only** in e-mail id [computer@allahabadhighcourt.in](mailto:computer@allahabadhighcourt.in) ***latest by 12<sup>th</sup> February, 2016***, for placing the information before Hon'ble Computerization Committee.

Thanking you,

Yours faithfully

D.K. Dwivedi

(D.K. Dwivedi)

**Enclosure :** Proforma-A & B

Copy published in official website of Court for information to all Judicial Officers including those on deputation and sending information in the matter through the District Judge(s)/HOD's.



## PROFORMA-B

District Court/Department : \_\_\_\_\_

S/N.	Date of Complaint	Name & Designation of Judicial Officer	Laptop S/N.	Complaint No. (if any assigned by CSPL/Lenovo)	Date of call attended	Date of final resolution	Nature of Problem
1	2	3	4	5	6	7	8

Compiled by  
Name :  
Designation :  
Date :

Verified by  
Signature :  
Nodal Officer (Computerization)  
Date :  
Seal :

Forwarded by  
Signature :  
District Judge  
Date :  
Seal :